

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/94(CHE)2022
PETITION NUMBER : CP/112(CHE)2022
NAME OF THE PETITIONER : KS.Sachin & Another
NAME OF THE RESPONDENT(S) : M/s KSR Textile Mills Pvt Ltd & 6 Others
UNDER SECTION : Rule 155 r/w Rule 11 of NCLT Rules, 2016

ORDER

Sri Sri Ganesh Ld. Counsel for the Petitioners. Sri Kavin Ld. Counsel for Respondent No.1. Sri Tharan Kumar Ld. Counsel for Respondents No.2-5. Sri B.Anil Kumar Ld. Counsel for Respondents No.6 & 7.

Ld. Counsel for Petitioner submits that this Petition along with the application has been directed to be transferred in Court-I with C.P/91/2022.

Order not yet received.

List the petition and the application awaiting orders/ hearing on **31.07.2024**.

-SD-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

ss

-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**